

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 8288/2018

PIYUSH KUMAR MISHRA

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 80426/2018 - CLARIFICATION/DIRECTION

Date : 04-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Gaurav Singh, Adv.
Ms. Yasheeka Garg, Adv.
Mr. Mayank Pandey, AOR

For Respondent(s) : Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant, re-list the appeal after
two weeks.

(PRIYANKA MALIK)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)